

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1374
ANSWERED ON:08.12.2004
EMR TO DRUG ITEMS
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the EMR has been granted for a number of drug items ;
- (b) if so, the names of drugs and other details ; and
- (c) the steps taken by the Government in regard to the licences of the drugs already available in the market?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b): The Exclusive Marketing Rights (EMR) has been granted for following drugs formulations by the Central Government Patent office, Kolkata -

1. Glivec - a brand of anti-cancer drug Imatinib Mesylate. M/s. Novartis AG, Switzerland has been granted EMR on beta crystalline form of Imatinib Mesylate on 10th November, 2003.
2. Nadifloxacin 1% Cream : EMR has been granted on 15.12.2003.
3. Tadalafil Tablets 10/20 mg - EMR has been granted to M/s. Eli Lilly & Company, USA on 26.8.2004.

(c) As per information furnished by the O/o Controller General Patents, Designs and Trademarks any Indian Company can manufacture the product Nadifloxacin 1% cream based on the invention disclosed in US patent No. 4399134 dated 10/11/1981 because this invention is not protected as an Indian patent under the Patents Act 1970. Regarding Glivec & Tadalafil formulations, matter is sub-judice as Indian Manufacturers of these drugs have filed Writs in High Courts.